

**INCOME TAX APPELLATE TRIBUNAL, VARANASI**

**CAUSE LIST OF  
THIRD MEMBER MATTERS  
FOR 25-AUGUST-2026 (TUESDAY)**

**BEFORE SHRI KUL BHARAT, VICE PRESIDENT**

| <b>THIRD MEMBER MATTERS</b>              |                      |    |     |      |                    |                 |              |  |                |
|------------------------------------------|----------------------|----|-----|------|--------------------|-----------------|--------------|--|----------------|
| <b>Virtual Hearing</b>                   |                      |    |     |      |                    |                 |              |  |                |
| <b>Hybrid Hearing from ITAT, Lucknow</b> |                      |    |     |      |                    |                 |              |  |                |
| <b>Srl</b>                               | <b>Appeal Number</b> |    |     |      | <b>Assmt. Year</b> | <b>Assessee</b> | <b>Bench</b> |  | <b>Remarks</b> |
| 1                                        | ITA                  | 17 | VNS | 2018 | 2009-2010          | [D] MOHD. FAIZI | DB           |  |                |
| 2                                        | CO                   | 4  | VNS | 2019 | 2009-2010          | [A] MOHD. FAIZI | DB           |  |                |

  
**Assistant Registrar**  
**19-Aug-2026**